

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:126
ANSWERED ON:20.02.2001
ACCOUNTABILITY OF PROSECUTION BRANCH
VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the government propose to set up the Prosecution Branch under the administrative control of Delhi Police, so as to make it accountable to the Police;
- (b) if so, the reasons therefor;
- (c) whether the Delhi Government have been consulted in the matter; and
- (d) if so, whether any decision has been taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

- (a) No such proposal has been received from the Government of National Capital Territory of Delhi.
- (b) to (d): Do not arise.